

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) (a) An exhibition was organised in Bidhan Nagar by the Reception Committee of the 74th Plenary Session of the Indian National Congress. The Directorate of Advertising and Visual Publicity of the Ministry of Information and Broadcasting put up a pavilion on 'Self-Reliance' which also had a small display on Family Planning, at this exhibition

(b) Government do not organise exhibitions on such occasions, but requests for participation in exhibitions organised by any institution are considered, on merits, from the publicity point of view

(c) Rent is being paid for 4050 sq ft of space taken by DAVP

(d) An entry fee of 18 paise was charged by the Organizers of the exhibition but Government have no information regarding the total amount of revenue collected by them. No special fee was charged for entry into the DAVP's pavilion

Maharashtra-Mysore Boundary Dispute

291 PROF MADHU DANDAVATE Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government propose to take any fresh steps to resolve the Mysore-Maharashtra boundary dispute in view of the failure of the Maharashtra and Mysore Governments to settle the dispute; and

(b) whether this has affected the developmental activities in the border areas of both the States?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN) (a) Efforts in the direction of securing a mutually agreed solution of this dispute are continuing.

(b) Government are not aware of any instance where the developmental activities in the border areas of these States have been affected because of the boundary dispute.

Transfer of a Mine in Goa to a Freedom Fighter from Ratnagiri District

292 PROF MADHU DANDAVATE Will the Minister of HOME AFFAIRS be pleased to state

(a) whether a freedom fighter from village Katta of the Ratnagiri District has written to the Government asking the transfer for his means of livelihood of a small mine in Goa and

(b) if so what steps have been taken to provide the necessary means of livelihood to the freedom fighter?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN) (a) Yes Sir.

(b) Mining concessions are granted by the State Government, Union Territories and therefore the freedom fighter was advised to apply direct to the Goa Administration in this regard

Meeting of P. & T. Officials of India and Sri Lanka

293 SHRI C T DHANDAPANI Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Post and Telegraph officials of India and Sri Lanka had met on 25th January, 1973;

(b) if so, the subjects discussed, and

(c) the decisions arrived at?

THE MINISTER OF COMMUNICATIONS (SHRI N. N. BAHUGUNA):

(a) Yes, Sir.

(b) (i) Revision of the Operational and Accounting procedures relating to the Telecommunication Services bet-